

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 30<sup>th</sup> October, 2015**  
**TIME:10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE PROF. A.R.YOUSUF EXPERT MEMBER**

| <b>S.No</b>           | <b>Case No</b>                        | <b>Parties</b>   | <b>Counsel for parties</b>   | <b>Remarks</b> |
|-----------------------|---------------------------------------|--|--|----------------|
| <b>FOR HEARING</b>    |                                       |  |  |                |
| 1.                    | Original Application No. 11/2015 (CZ) | Kishore Samrite<br>( <i>Copper Mining</i> )<br>Vs.<br>M/s Hindustan Copper Ltd. &10 Ors. | Mr. R.S. Verma Adv.<br>Mr. Om Shankar Shrivastav, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Yadvendra Yadav, Adv.<br>Mr. R.K.Sanghi, Adv.<br>Mr. Shreyraj Saxena, Adv.                                |                |
| 2.                    | Original Application No. 34/2015(CZ)  | Nityanand Mishra<br>( <i>Saraiyu River, Chitrakoot</i> )<br>Vs.<br>State of MP & 12 Ors. | Mr. Ramdarash Tiwari, Adv.<br>Mr. Vidhya Sagar Mishra, Adv.<br>Mr. Sachin K. Verma, Adv.   |                |
| <b>FOR COMPLIANCE</b> |                                       |  |  |                |
| 3.                    | Original Application No. 16/2013(CZ)  | Tribunal at its own Motion<br>Vs.<br>MOEF & Ors.   | Mr. Om S Shrivastava Adv. for R-1<br>Mr. Sachin K. Verma, Adv. for R-2,3,4,6<br>Ms. Parul Bhadoria , Adv. for R -5 for Mr. Purushaindra Kaura Mr. Deepesh Shukla, Adv. for R-8<br>Mr. Qasim Ali Adv. |                |

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)